	2				3		_	4
17.	Nephrostogram	(Lower Urii	nary Tra	ict)				150.00
18,	. Barium Swallow (Upper Castro-intetinal tract)						•	150,00
19. Barium meal UMGIT (Upper Gastro-intestinal Tract)								150.00
20.	Barium Meal follow the	rough.	⊷do	·—				150.00
21.	Barium Enema (for Re	ctum Colon inte	sti ne)				•	150.00
22.	Oral Cholescystography	(Gall Bladder)	-				-	150.00
2 3.	Intravenous Cholangiog	raphy (Gall Blac	dder)		-			150.00
24.	Hyeterography (Uterus)					•	150.00
25.	Hyelography (spinal co	ord)					-	150.00
26.	T. Tube Cholanagiogra	phy (Gall Bladd	ler/Bile	duct)			•	150.00
27.	Venography (veins) .		•					150.0 0
28.	Peripheral Arteriograp	hy (Blood vessel	s) .					150.00
29.	Sinogram (Sinus nose)							25.0 0
30.	Sialography (Salivory	glands)			-			5 0.00
31.	Dacryo Cysto Rhino	graphy (Tear gl	ands).		•			150.00
32.	Nursing Home:							
	Onlinary (New N. H.) 50.00 per day— .						-	250.00
	Delux: (Old N.H.) 12	5.00 per day—						500.00

J & K Militants hiding in POK

*46. CHOWDHRY HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that 20,000 J & K militants are hiding in P.O.K.; and
- (b) what action Government propose to take to apprehend and punish them according to the law of the land?

THE MINISTER OF HOME AFF-AIRS (SHRI S. B. CHAVAN): (a) and (b) The Security Forces are maintaining enhanced surveillance to thwart the continued attempts at infiltration of terrorist trained and supported by Pakistan, with sanctuaries all along the International Border and LOC, including POK.

Genetic Vaccine Trial by Japan Flouted Safety Norms

- *50. SHRI KRISHNA KUMAR BIRLA: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:
- (a)) whether Government's attention has been drawn to a newsitem captioned "Genetic vaccine trial by Japan flouted safety norms" as reported in the Observer dated the 25th June, 1993;
- (b) if so, whether Government have given permission to a Japanese firm to conduct trial of a genetically engineered vaccine on Indian cattle.
- (c) whether it is a fact that such trials conducted by a foreign firm are violating environmental laws;